

**GOVERNMENT OF INDIA
SCIENCE AND TECHNOLOGY
LOK SABHA**

UNSTARRED QUESTION NO:82
ANSWERED ON:01.12.2004
PATENTS
Jogi Shri Ajit

Will the Minister of SCIENCE AND TECHNOLOGY be pleased to state:

- (a) whether patents have been obtained in respect of Scientific and Technological inventions at national and international levels;
- (b) if so, the details thereof; and
- (c) the efforts being made by the Government in getting the help from individuals and small organizations for obtaining patents?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF SCIENCE & TECHNOLOGY AND MINISTER OF STATE (INDEPENDENT CHARGE) OF THE DEPARTMENT OF OCEAN DEVELOPMENT (SHRI KAPIL SIBAL)

(a) Yes, Sir.

(b) (i) Patents have been granted by the Indian Patent Office to Indian applicants and the information is given below :

Year	No. of patents sealed
1999-2000	557
2000-2001	399
2001-2002	654
2002-2003	494

(ii) Indian scientists/technologists/institutions have also been increasingly filing patents in other countries. For example, according to the official website of the US Patents and Trademark Office, patents granted to Indian applicants by this office have been on the increase since 1999, the number has grown from 73 in 1999 to 237 in 2003.

(c) Government have been creating awareness about patents among individual scientists, technologists, teachers etc. and universities, industries, including small scale industries for many years so that they could take steps to protect their inventions by obtaining patents. Science departments have also established Patent Facilitating Centres to enable scientists to file patents in India and abroad.